

NOTICE

It is hereby notified for the information of the Advocates and parties appearing in person that during the ensuing Summer Vacation commencing from 13th May, 2025 to 6th June, 2025, the following counters will remain opened in the Testamentary Department :-

1. To hand over original Grants / Certificates,
2. To hand over Citations, Notices, Proclamations, Sub-poenas, Special Citations and Witness Summonses,
3. To carry out the amendments / corrections wherein the time limit for carrying out amendments / corrections expires during said Vacation period or wherein orders are passed by the Hon'ble Court permitting amendments in Testamentary matters,
4. Compliance of objections raised in Caveats (CTSL)

Dated this 3rd Day of May, 2025

Sd/-

**High Court, Original Side,
Bombay**

**Prothonotary and Senior Master
High Court (O.S.), Bombay**